

Statement

Details regarding Statewise Targets & Achievements for establishment new sub-centres, Primary health centres & community health centres during 1993-94 under minimum needs programme.

Sl. No.	State/UT	Sub-Centres*		Primary Health Centres		Community Health Centres	
		Tgt.	Anti. Ach.	Tgt.	Ach.	Tgt.	Ach.
1.	Andhra Pradesh	0	..	60	0	40	..
2.	Arunachal Pradesh	0	..	2	0	1	..
3.	Assam	0	..	48	14	11	..
4.	Bihar	0	..	100	0	20	..
5.	Goa	0	..	0	0	0	..
6.	Gujarat	0	..	5	5	5	5
7.	Haryana	0	..	0	0	7	..
8.	Himachal Pradesh	0	..	15	15	1	3
9.	J&K	0	..	20	20	4	4
10.	Karnataka	0	..	50	0	10	..
11.	Kerala	0	..	0	0	0	..
12.	Madhya Pradesh	0	..	260	0	0	..
13.	Maharashtra	0	..	0	1	5	2
14.	Manipur	0	..	2	3	1	1
15.	Meghalaya	0	..	5	6	4	1
16.	Mizoram	12	12	3	0	1	..
17.	Nagaland	0	..	3	0	1	..
18.	Orissa	0	..	0	10	0	..
19.	Punjab	0	..	0	0	0	..
20.	Rajasthan	0	..	40	40	15	15
21.	Sikkim	1	..	1	0	0	..
22.	Tamil Nadu	0	..	0	0	15	..
23.	Tripura	0	1	10	0	5	..
24.	Uttar Pradesh	0	..	15	13	17	..
25.	West Bengal	0	..	0	2	0	..
26.	A&N Islands	5	5	0	0	0	..
27.	Chandigarh	0	..	0	0	0	..
28.	D&N Haveli	0	..	1	1	0	..
29.	Daman & Diu	0	..	0	0	0	..
30.	Delhi	0	..	0	0	0	..
31.	Lakshadweep	0	..	0	0	1	1
32.	Pondicherry	0	..	0	0	0	..
TOTAL		18	18	640	130	164	32

*Source:—Planning Commission.

AIDS control Programme in States

1161. SHRI T. VENKATRAM REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the amount provided by the Central Government to each State for the implementation of AIDS control programmes during the last three years, year-wise;

(b) the names of State Governments which have set up State AIDS Prevention Society to effectively implement the AIDS control programmes; and

(c) the details of guidelines issued by Government and the National AIDS Control Organisation to States regarding im-

plementation of AIDS programmes and utilisation of funds for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA):

(a) A Statement is enclosed. (See below):

(b) Tamil Nadu and U. T. of Pondicherry.

(c) In the guidelines issued from time to time by National AIDS Control Organisation to States in connection with implementation of AIDS Control Programmes, it is stressed that the expenditure should be incurred according to the approved pattern for the different components of the programme and not to divert funds to any other activity.

Statement

The details regarding amount provided by Central Govt. to each State for implementation of the AIDS Control Programme during the last 3 years

S. No.	State/UT	Grants released during (92-93)	Grants released during (93-94)	Grants released during 1994-95 (Instalment)
1.	Andhra Pradesh	7049000	2509400	8318000
2.	Arunachal Pradesh	2063000	824400	1219000
3.	Assam	3182500	1243200	1937000
4.	Bihar	4375000	1669400	0
5.	Goa	2466000	786900	1314000
6.	Gujarat	5641000	6583200	4254000
7.	Haryana	2923000	3335700	1764000
8.	Himachal Pradesh	7475000	2293200	2777000
9.	Jammu & Kashmir	0	3732000	1035000
10.	Karnataka	6449000	5308200	3965000
11.	Kerala	3777500	1618900	3088000
12.	Madhya Pradesh	5055000	6228800	3482000
13.	Maharashtra	9067000	16668600	7476000
14.	Manipur	2353000	3172200	1587000
15.	Meghalaya	0	2197500	709000
16.	Mizoram	1938000	3172500	1287000
17.	Nagaland	2870500	3000300	1496000
18.	Orissa	4677500	1981900	
19.	Punjab	3100000	1199400	
20.	Rajasthan	4136500	4764300	2980000
21.	Sikkim	1640500	486900	780000
22.	Tamil Nadu	8491500	8325300	4673000
23.	Tripura	2146000	3272500	
24.	Uttar Pradesh	7299000	2758800	
25.	West Bengal	6054000	2285600	3390000
26.	Pondicherry	1915500	873700	1018000
27.	A & N Islands	1708000	2222500	3126500
28.	Chandigarh	1425000	2270000	2865000
29.	Dadra & Nagar Haveli	1100000	1795000	2515000
30.	Daman & Diu	500000	1795000	2615000
31.	Delhi	2743500	4870000	2993000
32.	Lakshadweep	700000	1847500	2761500
TOTAL		114321500	105092800	754150000